GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1971

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

MODERNIZATION OF POLICE SCHEME

1971. SHRI P. RAVINDHRANATH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of implementation of the centrally sponsored "Assistance to States for Modernization of Police" scheme in the State of Tamil Nadu during the last three financial years and the current year; and
- (b) the steps taken or being taken by the Union Government towards identifying, addressing and managing "Police Stress" in a comprehensive and coordinated manner, following the recent suicides of police personnel in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): 'Police' and 'Public Order' are State subjects as per the seventh Schedule of the Constitution. However, the efforts of the States for equipping and modernizing of their police forces have been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)" [erstwhile scheme of "Assistance to States for Modernization of Police"]. The budgetary allocations and releases to the State Government of Tamil Nadu under the Scheme of "Assistance to States & UTs for Modernization of Police" during the last three financial years and the current financial year are as under:

(₹ in crore)

Sno.	Financial Year	Allocation	Released
1.	2020-21	34.84	-
2.	2021-22	34.84	-
3.	2022-23	44.04	0.5440*
4.	2023-24	21.99	-

^{*} Funds released under the Contingency Reserve component of the ASUMP scheme.

No fund has been released to the State Government of Tamil Nadu in last three financial years and current financial year under the main component of the ASUMP scheme due to substantial unspent balance lying with the State.

(b): Since 'Police' is a State subject as per the Seventh Schedule to the Constitution of India, the matters of State police are handled by State Governments themselves. State Governments are expected to take appropriate steps for welfare of State Police personnel. Improvement of working conditions of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel is a constant endeavor and instructions in this regard are issued by the Ministry as and when required. The issue is also reviewed by the Government from time to time in consultation with professional agencies. Some of the measures taken to check such

incidents and to improve working conditions of CAPFs/ARs personnel are given in the Annexure. Regarding State police forces, the Central Government has been persuading the States for implementation of various police reforms, including those relating to appropriate pay, working hours and promotional prospects of Constables, provision of housing and manpower & basic facilities in police stations. Under the scheme of Assistance to States for Modernisation of Police, implementation of police reforms is also being incentivized, which inter alia include police reforms like "Outsourcing of peripheral and non-policing activities", "computerization of police stations", etc. to reduce burden on State police personnel.

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MEASURES TAKEN TO REDUCE STRESS AND IMPROVE WORKING CONDITIONS OF CAPFS/AR PERSONNEL

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Ensuring adequate rest and relief by regulating the duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (v) Providing better medical facilities, organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.
- (vi) Adequately compensating the troops deployed in difficult areas.
- (vii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc.
- (viii) Air travel to non-entitled class of personnel in J&K. Also Air courier service has been provided to CAPF personnel deployed in NE States, J&K as welfare measure.
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (x) Promotions are released regularly to eligible personnel as and when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies on completion of 10, 20 & 30 years of service.
